

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ishwarya Colours
Vs
Prostar textile Mill Pvt Ltd

MAIN PETITION NUMBER : IBA/317/2020
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1178(CHE)2024

ORDER

Present: Mr. A.G.Sathyannarayana, Ld. Counsel for Liquidator.

This Application has been filed to take on record the 5th Progress Report. The same is taken on record, subject to all just exceptions.

IA(IBC)/1178(CHE)2024 is accordingly **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**